

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
07-06-2024 AT 10:30 AM**

**CP No. 69/241/HDB/2023  
AND  
IA(CA) 133 & 101/2024 in CP No. 69/241/HDB/2023  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Dr. Mudumala Issac Abhilash

**...Petitioner**

**AND**

M/s.Thrithva Health Care Private Limited

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA(CA) 133 /2024**

**Orders deferred till 10.06.2024.**

**IA(CA) 101/2024**

**Orders deferred till 10.06.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**